

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 3013  
TO BE ANSWERED ON 17.12.2015**

**Scrapping of Coal Linkage Policy**

**3013. SHRI SISIR KUMAR ADHIKARI:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to scrap the coal linkage policy for the Public Sector Undertakings (PSUs) of the country;
- (b) if so, the details thereof;
- (c) whether the Government had set up any committee to review the coal linkage policy;
- (d) if so, the details thereof along with the recommendations of the said committee; and
- (e) the steps being taken by the Government to safeguard the interests of the PSUs?

**ANSWER**

**MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY**

**(SHRI PIYUSH GOYAL )**

**(a)to(e):** An Inter-Ministerial Committee (IMC) has been constituted in the Ministry of Coal on 12.01.2015 to consider various models including auctioning of coal linkages/LoAs through competitive bidding as the selection process and to recommend the optimal structure that would meet the requirements of all the stakeholders including Public Sector Undertakings (PSUs) of the country.

The terms of reference of IMC were to consider and examine various structures and models for implementing the competitive bidding for auction of coal linkages/LoAs and to recommend the optimal structure that would meet the requirement of all the stakeholders including Public Sector Undertakings (PSUs) of the country.

It was recommended in the 5<sup>th</sup> meeting of IMC on 4.6.2015 that auction of linkages for non-regulated sector should be taken up first. Accordingly, an approach paper was prepared on 4.6.2015 and uploaded on website for public consultation. The members of public and stakeholders concerned were requested to submit their

comments/views on the draft auction methodology for auction of linkages for non-regulated sector. Comments of public and stakeholders were received. Further, stakeholder industry associations also presented their views and comments before the 6<sup>th</sup> meeting of IMC on 21.8.2015. Regarding proposed methodology for grant of future linkages/LoAs to regulated sector, a preliminary discussion paper was circulated to IMC members on 4.6.2015. However, final decision has not been taken on the methodology for grant of future linkages/LoAs to regulated sector through tariff based competitive bidding.

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